

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 506
(To be answered on the 13th December 2018)**

PERFORMANCE OF PRIVATE SECTOR AIRLINES

506. SHRI M. CHANDRAKASI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a): the details of operational airports in the country and their financial performance since their privatization;
- (b): whether it is fact that the Government intends to privatize more airports in the country, if so, the details thereof; and
- (c): the details of new airport projects under consideration at present and whether any new airport project is planned to be developed through private sector, if so, the details thereof ?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Airports Authority of India has awarded operation, management and development of Delhi and Mumbai airports to joint venture companies namely, Delhi International Airport Private Limited (DIAL) and Mumbai International Airport Private Limited (MIAL) respectively on long term lease basis for an initial period of thirty years, which is extendable upto another thirty years subject to satisfactory performance by DIAL and MIAL. Besides, Greenfield airports at Hyderabad, Bengaluru and Cochin are operational under Public Private Partnership (PPP) mode. Introduction of PPP at these airports has led to significant improvement in the infrastructures, rise in collection of revenues and airport service quality, etc. These airports constantly figure among the top five airports in the global ranking in their respective categories.

(b): Government of India has accorded 'In-principle' approval for leasing out six airports of Airports Authority of India (AAI) viz. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for operation, management and development under Public Private Partnership (PPP) through Public Private Partnership Appraisal Committee (PPPAC). An Empowered Group of Secretaries (EGoS) has been constituted under the chairmanship of CEO, NITI Aayog to decide on any issue falling beyond the scope of PPPAC.

(c): Government of India, Ministry of Civil Aviation has granted 'in principle' approval for setting up of 20 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Sindhudurg and Shirdi in Maharashtra, Bijapur, Gulbarga, Hassan and Shimoga in Karnataka, Kannur in Kerala, Durgapur in West Bengal, Datia in Gwalior, Pakyong in Sikkim, Kushinagar and Noida in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry and Dagadarthi, Bhogapuram and Oravakal in Andhra Pradesh. As per the Greenfield Airports Policy, the project implementation is the sole responsibility of the airport developer.
